

**Gujarat Water Users Participatory Irrigation Management
Act, 2007**

18 of 2007

[May 16th, 2007]

CONTENTS

CHAPTER 1 :- PRELIMINARY

CHAPTER 2 :- ESTABLISHMENT OF WATER USERS ASSOCIATION

**CHAPTER 3 :-PARTICIPATORY IRRIGATION MANAGEMENT AND
OTHER FUNCTIONS OF ASSOCIATION**

**CHAPTER 4 :-FINANCE, ACCOUNTS, AUDIT AND REPORTS AND
ASSOCIATION**

CHAPTER 5 :- CONSTITUTION OF MANAGING COMMITTEE

CHAPTER 6 :- FUNCTIONS OF COMMITTEE

CHAPTER 7 :- OFFENCES AND PENALTIES

CHAPTER 8 :- MISCELLANEOUS

CHAPTER 9 :- PANCHAYAT MINOR CANAL

**Gujarat Water Users Participatory Irrigation Management
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An Act to provide for participatory irrigation management by water users in the State of Gujarat. It is hereby enacted in the Fifty-eighth Year of the Republic of India as follows:

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CHAPTER 5

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CHAPTER 6

FUNCTIONS OF COMMITTEE

CHAPTER 7

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CHAPTER 8

MISCELLANEOUS

CHAPTER 9

PANCHAYAT MINOR CANAL